परिशिष्ट 'अ' अतिरिंगिकत प्रश्न क्रमांक 1100



WP-23182-2018

The High Court Of Madhya Pradesh

WP-23182-2018

(RAM KARAN SINGH Vs THE STATE OF MADHYA PRADESH)

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Gwalior, Dated: 29-09-2018

Shri K.B. Chaturvedi, learned senior counsel alongwith Shri G.P. Chaurasiya, learned counsel for the petitioner.

Heard on the question of admission and interim relief.

Counsel for the petitioner submits that investigation was conducted by the SDOP, Lahar District Bhind (M.P.) and according to the report alleged complaint was found to be a false. The Superintendent of Police vide order dated 06/02/2018 directed the police authorities to close the case in pursuance to the report of SDOP but the same has been reopened by the amended Act.

On payment of process fee within three working days, issue notice to the respondents by RAD mode failing which the petition shall stand dismissed without further reference to the Bench. Notice be made returnable within four weeks.

Meanwhile, it is directed that no coercive action shall be taken against the petitioner. However, investigation in the matter may continue till the next date of hearing.

Detailed reply be filed within four weeks

List this matter in the week commencing 29/10/2018.

Certified copy as per rules.

(S. A. DHARMADHIKARI) JUDGE

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परिशिष्ट 'अ' अतारांकित प्रश्न कमांक 1100 HIGH COURT OF MADITYA PRASECT, RENCT GWALLOR Honble Shri Justice, And Charms and Honble Shri Jestice Misc, Chi Case No.... .) of this Court M.Cr.C.No. 7010/2012 Shri Anand Bhardwaji Advocate for the petitioners. Shri Mukund Bhardwal, P.P. for the respondent/State on Heard on I.A. No. 8896/12 which is an application for stay. Atvance copy. Till next date of hearing, SHO, police Station Mehgaon, District Bhind is directed not to take any coercive action against the petitioners on the basis of PIK registering crime No. 26 112012. Learned P.P. is also directed to call for the status report/case diany of crime no. 261/12 and 251/2012 from u. police station Mehgaon, District Bhind by the next date of hearing. List the matter in the next week. Certified copy as per rules. (Anil Sharma) Gwaller Deled & C. Butt No.3/67 S Copy forwarded to:
The SHO P.S. Metiggen for information and necessary across, in connection with Passed by....